

legal and constitutional aspects of the matter are being examined for such action as may be required.

(d) Complaints against the attitude or actions of Officials have been made by office bearers of the Association in pressing the demands of the Association or in connection with the functioning of the various Organisations. Such references are dealt with under established administrative procedures. The question of the morale of officials being affected does not, therefore, arise. The functioning of the Organisations does not reflect any lowering of morale.

#### Pay Scales of Administrative Officers in Fisheries Organisations

7930. SHRI CHANDRIKA PRASAD : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the scales of pay of Administrative Officers of the Fisheries Organisations of the Government of India are very low as compared to all other similar posts in all the establishments of the Government ;

(b) whether the scales of pay for corresponding posts in Indian Council of Agricultural Research have since been revised or new higher posts created and present incumbents accommodated ; and

(c) the steps Government have taken to revise the scales of pay of Administrative Officers of Fisheries Organisations ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) The scale of pay for the post of Administrative Officer in Fisheries organisations is Rs. 350-575. The scales of pay of posts with similar designations in other organisations generally range from Rs. 350-900 or Rs. 400-950.

(b) Two temporary posts of Administrative Officers in a higher scale of pay (*viz.* Rs. 350-900) were created under the ICAR, one in 1969 and another in 1970. The incumbents of the lower posts were accommodated against these posts in the higher scale. Three posts in the higher scale of pay of Rs. 400-950 have been created in 1971. Out of these three

posts one post has been filled up by selection through a duly constituted Selection Committee. There is no specific provision in the rules for appointment of the incumbents of lower posts in the newly created posts. The remaining posts will be filled up by selection through a duly constituted Selection Committee. The incumbents of the lower posts will also be considered if eligible.

(c) A proposal for the upgradation of the scale of pay of the post of Administrative Officer in one of the Fisheries Organisations was under consideration. The matter was, however, not processed to a conclusion in view of a general ban on revision of pay scales which was being extended from time to time. Review of the structure of emoluments and conditions of service of different classes of Central Government employees is already under the consideration of the Third Pay Commission constituted by the Government of India in April, 1970. The position in regard to the pay scale of the Administrative Officers in the Fisheries Organisations has been brought to the notice of the Third Pay Commission.

हरिजनों में खेती योग्य सामूहिक भूमि तथा परती भूमि के बितरण के बारे में राज्य सरकारों को केन्द्र सरकार का निदेश

7931. श्री राम भगत पासवान : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने हरिजनों में कृषि योग्य सामूहिक भूमि तथा परती भूमि के बितरण के सम्बन्ध में कोई निर्णय लिया है ;

(ख) यदि हा, तो क्या राज्य सरकारों को इस सम्बन्ध में कोई निदेश जारी किये गये हैं ;

(ग) हरिजनों में ऐसे भूमि के आवंटन का सुनिश्चित करने हेतु सरकार द्वारा क्या उपाय किये गये हैं ; और

(घ) उक्त अधिनियम का ब्यौरा क्या है जिसमें ऐसी भूमि के निर्धन हरिजनों से बितरण का उपबन्ध है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णा-साहेब पी० शिन्डे) : (क) कृषि योग्य भूमि तथा अन्य कृषि योग्य बेकार उपलब्ध भूमि का वितरण करना और उसमें अनुसूचित जाति तथा अनुसूचित जनजातियों के सदस्यों को वितरित करने के लिये प्राथमिकता देना राज्य सरकारों की अपनी नीति है।

(ख) भूमि राज्य का विषय होने के कारण, राज्य सरकारों को कोई निदेश जारी करने का प्रश्न ही नहीं होता। तथापि, प्रधान मंत्री एवं कृषि मंत्री ने राज्य सरकारों को सलाह दी है कि भूमिहीन व्यक्तियों को भूमि का शीघ्र वितरण किया जाये और अनुसूचित जाति तथा अनुसूचित जनजाति के सदस्यों को प्राथमिकता दी जाये।

(ग) राज्य सरकारें सब उपलब्ध भूमि के शीघ्र वितरण का प्रयत्न कर रही हैं। अब तक विभिन्न राज्यों द्वारा 57 लाख हेक्टर परती भूमि का वितरण किया गया है।

(घ) परती भूमि का वितरण, भूमि आवंटन नियम तथा कार्यकारी आदेशों के अन्तर्गत किया जाता है।

**Full-Time Director for Central Fisheries Research Institute, Mandapam**

7932. SHRI BHUVARAHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Director, Fisheries Institute, Mandapam is stationed at Ernakulam far away from the Institute, resulting in inadequate attention being given to both the Ernakulam and Mandapam offices and causing delays in the day to day matters ;

(b) if so, the steps under contemplation of the Government to appoint a full time Director to the Mandapam Institute for its efficient functioning ;

(c) whether the present Director has the requisite qualifications to look after the Fisheries Institute at Mandapam with Zoology background ; and

(d) the steps Government are taking to develop this Institute ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) The Director of Central Marine Fisheries Research Institute is stationed at Ernakulam which is the headquarters of the Institute. There is a Deputy Director stationed at Mandapam who has been vested with sufficient powers in order to carry on the administration of that branch of the Institute smoothly. The present arrangement does not result in delays in the day-to-day matters.

(b) Does not arise.

(c) The present Director was selected in an open competition since he was found to be fully qualified.

(d) The Indian Council of Agricultural Research has taken action to strengthen the research activities of the Institute, particularly along the East coast, during the Fourth Five-Year Plan and the proposals made by the Institute in this direction have been approved.

**Shifting of Central Marine Fisheries Research Institute from Mandapam in Tamil Nadu**

7933. SHRI BALATHANDAYUTHAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a proposal to shift the Central Marine Fisheries Research Institute from Mandapam in Tamil Nadu ; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) The headquarters of the Central Marine Fisheries Research Institute has already been transferred from Mandapam to Cochin without in any way affecting the research work already going on at Mandapam.

(b) The Central Marine Fisheries Research Institute had its headquarters at Mandapam Camp. The Estimates Committee (1967-68) of the Fourth Lok Sabha visited the Institute in September, 1967 and were of the view that